बौद्धिक संपदा
भारत
एकस्व / अभिकल्प / व्यापारचिह्न
भौगोलिकउपदर्शन /
कॉपीराइटआरजीएनआईआईपीएम

INTELLECTUAL PROPERTY
INDIA
Patents / Designs / Trade Marks
Geographical Indications / Copyright
RGNIIPM

भारत सरकार
GOVERNMENT OF INDIA
कार्यालय महानियंत्रक एकस्व, अभिकल्प औरव्यापार चिह्न
Office of The Controller General
Patents, Designs & Trade Marks
वाणिज्य और उद्योग मंत्रालय
Ministry of Commerce & Industry
उद्योग संवर्धन और आंतरिक व्यापार विभाग
Department for Promotion of Industry and Internal Trade

बौद्धिक संपदा भवन
BOUDDHIK SAMPADA BHAWAN
प्लॉट न 32 / Plot No. 32
सैक्टर 14 / Sector 14
द्वारका / Dwarka
भारत / India
दूरभाष / Tel: +911125300205
ई-मेल / E-Mail : cgoffice.in@nic.in
वेबसाइट / Website: www.ipindia.gov.in

संख्या/No. CGPDTM-11018(11)/1/2022-CGPO/2304 दिनांक/Date: 09.01.2026

OFFICE ORDER

On the recommendations of the Placement Committee for Transfer in O/o CGPDTM, the Competent Authority has approved the transfer & posting of **Smt. Karthika R, Deputy Controller of Patents and Designs** at new location in public interest in the same capacity with immediate effect.

Present Location of Posting	New Location of Posting
Chennai	Mumbai

2. **Smt. Karthika R** will report to Head of Office of **Mumbai** to work in the Examination group of officer's discipline.

3. **Smt. Karthika R** is eligible for TA/DA and other benefits attached to this transfer in public interest.

4. This is issued with the approval of the Controller General of Patents, Designs, Trade Marks, Geographical Indications and Copyright.

(Vickey Kumar)
Director
Administration & Establishment
O/o CGPDTM

Copy to:
1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM Nagpur, Trade Marks Registry Ahmedabad.
2. IT Office, Delhi – for necessary changes in the official profile of the said officer and to upload the order on official website.
3. Pay & Accounts Officer PDTM, Mumbai.
4. Personal file of the above-mentioned officer.
5. Hindi version follows.
6. Guard

बौद्धिक संपदा
भारत
एकस्व / अभिकल्प / व्यापारचिह्न
भौगोलिकउपदर्शन /
कॉपीराइटआरजीएनआईआईपीएम

INTELLECTUAL PROPERTY
INDIA
Patents / Designs / Trade Marks
Geographical Indications / Copyright
RGNIIPM

भारत सरकार
GOVERNMENT OF INDIA
कार्यालय महानियंत्रक एकस्व, अभिकल्प औरव्यापार चिह्न
Office of The Controller General
Patents, Designs & Trade Marks
वाणिज्य और उद्योग मंत्रालय
Ministry of Commerce & Industry
उद्योग संवर्धन और आंतरिक व्यापार विभाग
Department for Promotion of Industry and Internal Trade

बौद्धिक संपदा भवन
BOUDDHIK SAMPADA BHAWAN
प्लॉट न 32 / Plot No. 32
सैक्टर 14 / Sector 14
द्वारका / Dwarka
भारत / India
दूरभाष / Tel: +911125300205
ई-मेल / E-Mail : cgoffice.in@nic.in
वेबसाइट / Website: www.ipindia.gov.in

संख्या/No. CGPDTM-11018(11)/1/2022-CGPO/ 2305 दिनांक/Date: 09.01.2026

OFFICE ORDER

On the recommendations of the Placement Committee for Transfer in O/o CGPDTM, the Competent Authority has approved the transfer & posting of **Shri A. Ambigaapathy, Deputy Controller of Patents and Designs** at new location in public interest in the same capacity with immediate effect.

Present Location of Posting	New Location of Posting
Chennai	Kolkata

2. **Shri A. Ambigaapathy** will report to Head of Office of **Kolkata** to work in the Examination group of officer's discipline.

3. **Shri A. Ambigaapathy** is eligible for TA/DA and other benefits attached to this transfer in public interest.

4. This is issued with the approval of the Controller General of Patents, Designs, Trade Marks, Geographical Indications and Copyright.

(Vickey Kumar)
Director
Administration & Establishment
O/o CGPDTM

Copy to:

1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM Nagpur, Trade Marks Registry Ahmedabad.
2. IT Office, Delhi – for necessary changes in the official profile of the said officer and to upload the order on official website.
3. Pay & Accounts Officer PDTM, Mumbai.
4. Personal file of the above-mentioned officer.
5. Hindi version follows.
6. Guard

बौद्धिक संपदा
भारत
एकस्व / अभिकल्प / व्यापारचिह्न
भौगोलिकउपदर्शन /
कॉपीराइटआरजीएनआईआईपीएम

INTELLECTUAL PROPERTY
INDIA
Patents / Designs / Trade Marks
Geographical Indications / Copyright
RGNIIPM

भारत सरकार
GOVERNMENT OF INDIA
कार्यालय महानियंत्रक एकस्व, अभिकल्प औरव्यापार चिह्न
Office of The Controller General
Patents, Designs & Trade Marks
वाणिज्य और उद्योग मंत्रालय
Ministry of Commerce & Industry
उद्योग संवर्धन और आंतरिक व्यापार विभाग
Department for Promotion of Industry and Internal Trade

बौद्धिक संपदा भवन
BOUDDHIK SAMPADA BHAWAN
प्लॉट न 32 / Plot No. 32
सैक्टर 14 / Sector 14
द्वारका / Dwarka
भारत / India
दूरभाष / Tel: +911125300205
ई-मेल / E-Mail : cgoffice.in@nic.in
वेबसाइट / Website: www.ipindia.gov.in

संख्या/No. CGPDTM-11018(11)/1/2022-CGPO/ 2306 दिनांक/Date: 09.01.2026

OFFICE ORDER

On the recommendations of the Placement Committee for Transfer in O/o CGPDTM, the Competent Authority has approved the transfer & posting of **Dr. Archana Gupta, Deputy Controller of Patents and Designs** at new location in public interest in the same capacity with immediate effect.

Present Location of Posting	New Location of Posting
Delhi	Mumbai

2. **Dr. Archana Gupta** will report to Head of Office of **Mumbai** to work in the Examination group of officer's discipline.

3. **Dr. Archana Gupta** is eligible for TA/DA and other benefits attached to this transfer in public interest.

4. This is issued with the approval of the Controller General of Patents, Designs, Trade Marks, Geographical Indications and Copyright.

(Vickey Kumar)
Director
Administration & Establishment
O/o CGPDTM

Copy to:

1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM Nagpur, Trade Marks Registry Ahmedabad.
2. IT Office, Delhi – for necessary changes in the official profile of the said officer and to upload the order on official website.
3. Pay & Accounts Officer PDTM, Mumbai.
4. Personal file of the above-mentioned officer.
5. Hindi version follows.
6. Guard

बौद्धिक संपदा
भारत
एकस्व / अभिकल्प / व्यापारचिह्न
भौगोलिकउपदर्शन /
कॉपीराइटआरजीएनआईआईपीएम

INTELLECTUAL PROPERTY
INDIA
Patents / Designs / Trade Marks
Geographical Indications / Copyright
RGNIIPM

भारत सरकार
GOVERNMENT OF INDIA
कार्यालय महानियंत्रक एकस्व, अभिकल्प औरव्यापार चिह्न
Office of The Controller General
Patents, Designs & Trade Marks
वाणिज्य और उद्योग मंत्रालय
Ministry of Commerce & Industry
उद्योग संवर्धन और आंतरिक व्यापार विभाग
Department for Promotion of Industry and Internal Trade

बौद्धिक संपदा भवन
BOUDDHIK SAMPADA BHAWAN
प्लॉट न 32 / Plot No. 32
सैक्टर 14 / Sector 14
द्वारका / Dwarka
भारत / India
दूरभाष / Tel: +911125300205
ई-मेल / E-Mail : cgoffice.in@nic.in
वेबसाइट / Website: www.ipindia.gov.in

संख्या/No. CGPDTM-11018(11)/1/2022-CGPO/2307 दिनांक/Date: 09.01.2026

OFFICE ORDER

On the recommendations of the Placement Committee for Transfer in O/o CGPDTM, the Competent Authority has approved the transfer & posting of **Ms. Ragini Kumari, Assistant Controller of Patents and Designs** at new location in public interest in the same capacity with immediate effect.

Present Location of Posting	New Location of Posting
Delhi	Mumbai

2. **Ms. Ragini Kumari** will report to Head of Office of **Mumbai** to work in the Examination group of officer's discipline.

3. **Ms. Ragini Kumari** is eligible for TA/DA and other benefits attached to this transfer in public interest.

4. This is issued with the approval of the Controller General of Patents, Designs, Trade Marks, Geographical Indications and Copyright.

(Vickey Kumar)
Director
Administration & Establishment
O/o CGPDTM

Copy to:

1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM Nagpur, Trade Marks Registry Ahmedabad.
2. IT Office, Delhi – for necessary changes in the official profile of the said officer and to upload the order on official website.
3. Pay & Accounts Officer PDTM, Mumbai.
4. Personal file of the above-mentioned officer.
5. Hindi version follows.
6. Guard

बौद्धिक संपदा
भारत
एकस्व / अभिकल्प / व्यापारचिह्न
भौगोलिकउपदर्शन /
कॉपीराइटआरजीएनआईआईपीएम

INTELLECTUAL PROPERTY
INDIA
Patents / Designs / Trade Marks
Geographical Indications / Copyright
RGNIIPM

भारत सरकार
GOVERNMENT OF INDIA
कार्यालय महानियंत्रक एकस्व, अभिकल्प औरव्यापार चिह्न
Office of The Controller General
Patents, Designs & Trade Marks
वाणिज्य और उद्योग मंत्रालय
Ministry of Commerce & Industry
उद्योग संवर्धन और आंतरिक व्यापार विभाग
Department for Promotion of Industry and Internal Trade

बौद्धिक संपदा भवन
BOUDDHIK SAMPADA BHAWAN
प्लॉट न 32 / Plot No. 32
सैक्टर 14 / Sector 14
द्वारका / Dwarka
भारत / India
दूरभाष / Tel: +911125300205
ई-मेल / E-Mail : cgoffice.in@nic.in
वेबसाइट / Website: www.ipindia.gov.in

संख्या/No. CGPDTM-11018(11)/1/2022-CGPO/ 2308 दिनांक/Date: 09.01.2026

OFFICE ORDER

On the recommendations of the Placement Committee for Transfer in O/o CGPDTM, the Competent Authority has approved the transfer & posting of **Shri Prashant Kumar Kutare, Assistant Controller of Patents and Designs** at new location in public interest in the same capacity with immediate effect.

Present Location of Posting	New Location of Posting
Delhi	Mumbai

2. **Shri Prashant Kumar Kutare** will report to Head of Office of **Mumbai** to work in the Examination group of officer's discipline.

3. **Shri Prashant Kumar Kutare** is eligible for TA/DA and other benefits attached to this transfer in public interest.

4. This is issued with the approval of the Controller General of Patents, Designs, Trade Marks, Geographical Indications and Copyright.

(Vickey Kumar)
Director
Administration & Establishment
O/o CGPDTM

Copy to:

1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM Nagpur, Trade Marks Registry Ahmedabad.
2. IT Office, Delhi – for necessary changes in the official profile of the said officer and to upload the order on official website.
3. Pay & Accounts Officer PDTM, Mumbai.
4. Personal file of the above-mentioned officer.
5. Hindi version follows.
6. Guard

बौद्धिक संपदा
भारत
एकस्व / अभिकल्प / व्यापारचिह्न
भौगोलिकउपदर्शन /
कॉपीराइटआरजीएनआईआईपीएम

INTELLECTUAL PROPERTY
INDIA
Patents / Designs / Trade Marks
Geographical Indications / Copyright
RGNIIPM

भारत सरकार
GOVERNMENT OF INDIA
कार्यालय महानियंत्रक एकस्व, अभिकल्प औरव्यापार चिह्न
Office of The Controller General
Patents, Designs & Trade Marks
वाणिज्य और उद्योग मंत्रालय
Ministry of Commerce & Industry
उद्योग संवर्धन और आंतरिक व्यापार विभाग
Department for Promotion of Industry and Internal Trade

बौद्धिक संपदा भवन
BOUDDHIK SAMPADA BHAWAN
प्लॉट न 32 / Plot No. 32
सैक्टर 14 / Sector 14
द्वारका / Dwarka
भारत / India
दूरभाष / Tel: +911125300205
ई-मेल / E-Mail : cgoffice.in@nic.in
वेबसाइट / Website: www.ipindia.gov.in

संख्या/No. CGPDTM-11018(11)/1/2022-CGPO/ 2309 दिनांक/Date: 09.01.2026

OFFICE ORDER

On the recommendations of the Placement Committee for Transfer in O/o CGPDTM, the Competent Authority has approved the transfer & posting of **Shri Deep Prakash Gupt, Assistant Controller of Patents and Designs** at new location in public interest in the same capacity with immediate effect.

Present Location of Posting	New Location of Posting
Chennai	Kolkata

2. **Shri Deep Prakash Gupt** will report to Head of Office of **Kolkata** to work in the Examination group of officer's discipline.
3. **Shri Deep Prakash Gupt** is eligible for TA/DA and other benefits attached to this transfer in public interest.
4. This is issued with the approval of the Controller General of Patents, Designs, Trade Marks, Geographical Indications and Copyright.

(Vickey Kumar)
Director
Administration & Establishment
O/o CGPDTM

Copy to:
1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM Nagpur, Trade Marks Registry Ahmedabad.
2. IT Office, Delhi – for necessary changes in the official profile of the said officer and to upload the order on official website.
3. Pay & Accounts Officer PDTM, Mumbai.
4. Personal file of the above-mentioned officer.
5. Hindi version follows.
6. Guard

बौद्धिक संपदा
भारत
एकस्व / अभिकल्प / व्यापारचिह्न
भौगोलिकउपदर्शन /
कॉपीराइटआरजीएनआईआईपीएम

INTELLECTUAL PROPERTY
INDIA
Patents / Designs / Trade Marks
Geographical Indications / Copyright
RGNIIPM

भारत सरकार
GOVERNMENT OF INDIA
कार्यालय महानियंत्रक एकस्व, अभिकल्प औरव्यापार चिह्न
Office of The Controller General
Patents, Designs & Trade Marks
वाणिज्य और उद्योग मंत्रालय
Ministry of Commerce & Industry
उद्योग संवर्धन और आंतरिक व्यापार विभाग
Department for Promotion of Industry and Internal Trade

बौद्धिक संपदा भवन
BOUDDHIK SAMPADA BHAWAN
प्लॉट न 32 / Plot No. 32
सैक्टर 14 / Sector 14
द्वारका / Dwarka
भारत / India
दूरभाष / Tel: +911125300205
ई-मेल / E-Mail : cgoffice.in@nic.in
वेबसाइट / Website: www.ipindia.gov.in

संख्या/No. CGPDTM-11018(11)/1/2022-CGPO/ 2310 दिनांक/Date: 09.01.2026

OFFICE ORDER

On the recommendations of the Placement Committee for Transfer in O/o CGPDTM, the Competent Authority has approved the transfer & posting of **Shri Satendra Kumar, Assistant Controller of Patents and Designs** at new location in public interest in the same capacity with immediate effect.

Present Location of Posting	New Location of Posting
Chennai	Delhi

2. **Shri Satendra Kumar** will report to Head of Office of **Delhi** to work in the Examination group of officer's discipline.

3. **Shri Satendra Kumar** is eligible for TA/DA and other benefits attached to this transfer in public interest.

4. This is issued with the approval of the Controller General of Patents, Designs, Trade Marks, Geographical Indications and Copyright.

(Vickey Kumar)
Director
Administration & Establishment
O/o CGPDTM

Copy to:

1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM Nagpur, Trade Marks Registry Ahmedabad.
2. IT Office, Delhi – for necessary changes in the official profile of the said officer and to upload the order on official website.
3. Pay & Accounts Officer PDTM, Mumbai.
4. Personal file of the above-mentioned officer.
5. Hindi version follows.
6. Guard

बौद्धिक संपदा
भारत
एकस्व / अभिकल्प / व्यापारचिह्न
भौगोलिकउपदर्शन /
कॉपीराइटआरजीएनआईआईपीएम

INTELLECTUAL PROPERTY
INDIA
Patents / Designs / Trade Marks
Geographical Indications / Copyright
RGNIIPM

भारत सरकार
GOVERNMENT OF INDIA
कार्यालय महानियंत्रक एकस्व, अभिकल्प औरव्यापार चिह्न
Office of The Controller General
Patents, Designs & Trade Marks
वाणिज्य और उद्योग मंत्रालय
Ministry of Commerce & Industry
उद्योग संवर्धन और आंतरिक व्यापार विभाग
Department for Promotion of Industry and Internal Trade

बौद्धिक संपदा भवन
BOUDDHIK SAMPADA BHAWAN
प्लॉट न 32 / Plot No. 32
सैक्टर 14 / Sector 14
द्वारका / Dwarka
भारत / India
दूरभाष / Tel: +911125300205
ई-मेल / E-Mail : cgoffice.in@nic.in
वेबसाइट / Website: www.ipindia.gov.in

संख्या/No. CGPDTM-11018(11)/1/2022-CGPO/ 2311 दिनांक/Date: 09.01.2026

OFFICE ORDER

On the recommendations of the Placement Committee for Transfer in O/o CGPDTM, the Competent Authority has approved the transfer & posting of **Shri Parveen Kumar, Assistant Controller of Patents and Designs** at new location in public interest in the same capacity with immediate effect.

Present Location of Posting	New Location of Posting
Delhi	Mumbai

2. **Shri Parveen Kumar** will report to Head of Office of **Mumbai** to work in the Examination group of officer's discipline.

3. **Shri Parveen Kumar** is eligible for TA/DA and other benefits attached to this transfer in public interest.

4. This is issued with the approval of the Controller General of Patents, Designs, Trade Marks, Geographical Indications and Copyright.

(Vickey Kumar)
Director
Administration & Establishment
O/o CGPDTM

Copy to:

1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM Nagpur, Trade Marks Registry Ahmedabad.
2. IT Office, Delhi – for necessary changes in the official profile of the said officer and to upload the order on official website.
3. Pay & Accounts Officer PDTM, Mumbai.
4. Personal file of the above-mentioned officer.
5. Hindi version follows.
6. Guard

बौद्धिक संपदा
भारत
एकस्व / अभिकल्प / व्यापारचिह्न
भौगोलिकउपदर्शन /
कॉपीराइटआरजीएनआईआईपीएम

INTELLECTUAL PROPERTY
INDIA
Patents / Designs / Trade Marks
Geographical Indications / Copyright
RGNIIPM

भारत सरकार
GOVERNMENT OF INDIA
कार्यालय महानियंत्रक एकस्व, अभिकल्प औरव्यापार चिह्न
Office of The Controller General
Patents, Designs & Trade Marks
वाणिज्य और उद्योग मंत्रालय
Ministry of Commerce & Industry
उद्योग संवर्धन और आंतरिक व्यापार विभाग
Department for Promotion of Industry and Internal Trade

बौद्धिक संपदा भवन
BOUDDHIK SAMPADA BHAWAN
प्लॉट न 32 / Plot No. 32
सैक्टर 14 / Sector 14
द्वारका / Dwarka
भारत / India
दूरभाष / Tel: +911125300205
ई-मेल / E-Mail : cgoffice.in@nic.in
वेबसाइट / Website: www.ipindia.gov.in

संख्या/No. CGPDTM-11018(11)/1/2022-CGPO/ 2312 दिनांक/Date: 09.01.2026

OFFICE ORDER

On the recommendations of the Placement Committee for Transfer in O/o CGPDTM, the Competent Authority has approved the transfer & posting of **Shri Rakesh Kr. Kushwaha, Assistant Controller of Patents and Designs** at new location in public interest in the same capacity with immediate effect.

Present Location of Posting	New Location of Posting
Delhi	Mumbai

2. **Shri Rakesh Kr. Kushwaha** will report to Head of Office of **Mumbai** to work in the Examination group of officer's discipline.

3. **Shri Rakesh Kr. Kushwaha** is eligible for TA/DA and other benefits attached to this transfer in public interest.

4. This is issued with the approval of the Controller General of Patents, Designs, Trade Marks, Geographical Indications and Copyright.

(Vickey Kumar)
Director
Administration & Establishment
O/o CGPDTM

Copy to:

1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM Nagpur, Trade Marks Registry Ahmedabad.
2. IT Office, Delhi – for necessary changes in the official profile of the said officer and to upload the order on official website.
3. Pay & Accounts Officer PDTM, Mumbai.
4. Personal file of the above-mentioned officer.
5. Hindi version follows.
6. Guard

बौद्धिक संपदा
भारत
एकस्व / अभिकल्प / व्यापारचिह्न
भौगोलिकउपदर्शन /
कॉपीराइटआरजीएनआईआईपीएम

INTELLECTUAL PROPERTY
INDIA
Patents / Designs / Trade Marks
Geographical Indications / Copyright
RGNIIPM

भारत सरकार
GOVERNMENT OF INDIA
कार्यालय महानियंत्रक एकस्व, अभिकल्प औरव्यापार चिह्न
Office of The Controller General
Patents, Designs & Trade Marks
वाणिज्य और उद्योग मंत्रालय
Ministry of Commerce & Industry
उद्योग संवर्धन और आंतरिक व्यापार विभाग
Department for Promotion of Industry and Internal Trade

बौद्धिक संपदा भवन
BOUDDHIK SAMPADA BHAWAN
प्लॉट न 32 / Plot No. 32
सैक्टर 14 / Sector 14
द्वारका / Dwarka
भारत / India
दूरभाष / Tel: +911125300205
ई-मेल / E-Mail : cgoffice.in@nic.in
वेबसाइट / Website: www.ipindia.gov.in

संख्या/No. CGPDTM-11018(11)/1/2022-CGPO/ 2313 दिनांक/Date: 09.01.2026

OFFICE ORDER

On the recommendations of the Placement Committee for Transfer in O/o CGPDTM, the Competent Authority has approved the transfer & posting of **Shri Manganna Dora Sambha, Assistant Controller of Patents and Designs** at new location in public interest in the same capacity with immediate effect.

Present Location of Posting	New Location of Posting
Chennai	Mumbai

2. **Shri Manganna Dora Sambha** will report to Head of Office of **Mumbai** to work in the Examination group of officer's discipline.

3. **Shri Manganna Dora Sambha** is eligible for TA/DA and other benefits attached to this transfer in public interest.

4. This is issued with the approval of the Controller General of Patents, Designs, Trade Marks, Geographical Indications and Copyright.

(Vickey Kumar)
Director
Administration & Establishment
O/o CGPDTM

Copy to:

1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM Nagpur, Trade Marks Registry Ahmedabad.
2. IT Office, Delhi – for necessary changes in the official profile of the said officer and to upload the order on official website.
3. Pay & Accounts Officer PDTM, Mumbai.
4. Personal file of the above-mentioned officer.
5. Hindi version follows.
6. Guard

बौद्धिक संपदा
भारत
एकस्व / अभिकल्प / व्यापारचिह्न
भौगोलिकउपदर्शन /
कॉपीराइटआरजीएनआईआईपीएम

INTELLECTUAL PROPERTY
INDIA
Patents / Designs / Trade Marks
Geographical Indications / Copyright
RGNIIPM

भारत सरकार
GOVERNMENT OF INDIA
कार्यालय महानियंत्रक एकस्व, अभिकल्प औरव्यापार चिह्न
Office of The Controller General
Patents, Designs & Trade Marks
वाणिज्य और उद्योग मंत्रालय
Ministry of Commerce & Industry
उद्योग संवर्धन और आंतरिक व्यापार विभाग
Department for Promotion of Industry and Internal Trade

बौद्धिक संपदा भवन
BOUDDHIK SAMPADA BHAWAN
प्लॉट न 32 / Plot No. 32
सैक्टर 14 / Sector 14
द्वारका / Dwarka
भारत / India
दूरभाष / Tel: +911125300205
ई-मेल / E-Mail : cgoffice.in@nic.in
वेबसाइट / Website: www.ipindia.gov.in

संख्या/No. CGPDTM-11018(11)/1/2022-CGPO/ 2314 दिनांक/Date: 09.01.2026

OFFICE ORDER

On the recommendations of the Placement Committee for Transfer in O/o CGPDTM, the Competent Authority has approved the transfer & posting of **Shri Narendra Kumar, Assistant Controller of Patents and Designs** at new location in public interest in the same capacity with immediate effect.

Present Location of Posting	New Location of Posting
Chennai	Delhi

2. **Shri Narendra Kumar** will report to Head of Office of **Delhi** to work in the Examination group of officer's discipline.

3. **Shri Narendra Kumar** is eligible for TA/DA and other benefits attached to this transfer in public interest.

4. This is issued with the approval of the Controller General of Patents, Designs, Trade Marks, Geographical Indications and Copyright.

(Vickey Kumar)
Director
Administration & Establishment
O/o CGPDTM

Copy to:

1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM Nagpur, Trade Marks Registry Ahmedabad.
2. IT Office, Delhi – for necessary changes in the official profile of the said officer and to upload the order on official website.
3. Pay & Accounts Officer PDTM, Mumbai.
4. Personal file of the above-mentioned officer.
5. Hindi version follows.
6. Guard

बौद्धिक संपदा
भारत
एकस्व / अभिकल्प / व्यापारचिह्न
भौगोलिकउपदर्शन /
कॉपीराइटआरजीएनआईआईपीएम

INTELLECTUAL PROPERTY
INDIA
Patents / Designs / Trade Marks
Geographical Indications / Copyright
RGNIIPM

भारत सरकार
GOVERNMENT OF INDIA
कार्यालय महानियंत्रक एकस्व, अभिकल्प औरव्यापार चिह्न
Office of The Controller General
Patents, Designs & Trade Marks
वाणिज्य और उद्योग मंत्रालय
Ministry of Commerce & Industry
उद्योग संवर्धन और आंतरिक व्यापार विभाग
Department for Promotion of Industry and Internal Trade

बौद्धिक संपदा भवन
BOUDDHIK SAMPADA BHAWAN
प्लॉट न 32 / Plot No. 32
सैक्टर 14 / Sector 14
द्वारका / Dwarka
भारत / India
दूरभाष / Tel: +911125300205
ई-मेल / E-Mail : cgoffice.in@nic.in
वेबसाइट / Website: www.ipindia.gov.in

संख्या/No. CGPDTM-11018(11)/1/2022-CGPO/ 2315 दिनांक/Date: 09.01.2026

OFFICE ORDER

On the recommendations of the Placement Committee for Transfer in O/o CGPDTM, the Competent Authority has approved the transfer & posting of **Ms. Neema Sharma, Assistant Controller of Patents and Designs** at new location in public interest in the same capacity with immediate effect.

Present Location of Posting	New Location of Posting
Delhi	Chennai

2. **Ms. Neema Sharma** will report to Head of Office of **Chennai** to work in the Examination group of officer's discipline.

3. **Ms. Neema Sharma** is eligible for TA/DA and other benefits attached to this transfer in public interest.

4. This is issued with the approval of the Controller General of Patents, Designs, Trade Marks, Geographical Indications and Copyright.

(Vickey Kumar)
Director
Administration & Establishment
O/o CGPDTM

Copy to:

1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM Nagpur, Trade Marks Registry Ahmedabad.
2. IT Office, Delhi – for necessary changes in the official profile of the said officer and to upload the order on official website.
3. Pay & Accounts Officer PDTM, Mumbai.
4. Personal file of the above-mentioned officer.
5. Hindi version follows.
6. Guard

बौद्धिक संपदा
भारत
एकस्व / अभिकल्प / व्यापारचिह्न
भौगोलिकउपदर्शन /
कॉपीराइटआरजीएनआईआईपीएम

INTELLECTUAL PROPERTY
INDIA
Patents / Designs / Trade Marks
Geographical Indications / Copyright
RGNIIPM

भारत सरकार
GOVERNMENT OF INDIA
कार्यालय महानियंत्रक एकस्व, अभिकल्प औरव्यापार चिह्न
Office of The Controller General
Patents, Designs & Trade Marks
वाणिज्य और उद्योग मंत्रालय
Ministry of Commerce & Industry
उद्योग संवर्धन और आंतरिक व्यापार विभाग
Department for Promotion of Industry and Internal Trade

बौद्धिक संपदा भवन
BOUDDHIK SAMPADA BHAWAN
प्लॉट न 32 / Plot No. 32
सैक्टर 14 / Sector 14
द्वारका / Dwarka
भारत / India
दूरभाष / Tel: +911125300205
ई-मेल / E-Mail : cgoffice.in@nic.in
वेबसाइट / Website: www.ipindia.gov.in

संख्या/No. CGPDTM-11018(11)/1/2022-CGPO/2316 दिनांक/Date: 09.01.2026

OFFICE ORDER

On the recommendations of the Placement Committee for Transfer in O/o CGPDTM, the Competent Authority has approved the transfer & posting of **Shri Parameswar Sau, Assistant Controller of Patents and Designs** at new location in public interest in the same capacity with immediate effect.

Present Location of Posting	New Location of Posting
Kolkata	Mumbai

2. **Shri Parameswar Sau** will report to Head of Office of **Mumbai** to work in the Examination group of officer's discipline.

3. **Shri Parameswar Sau** is eligible for TA/DA and other benefits attached to this transfer in public interest.

4. This is issued with the approval of the Controller General of Patents, Designs, Trade Marks, Geographical Indications and Copyright.

(Vickey Kumar)
Director
Administration & Establishment
O/o CGPDTM

Copy to:

1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM Nagpur, Trade Marks Registry Ahmedabad.
2. IT Office, Delhi – for necessary changes in the official profile of the said officer and to upload the order on official website.
3. Pay & Accounts Officer PDTM, Mumbai.
4. Personal file of the above-mentioned officer.
5. Hindi version follows.
6. Guard

बौद्धिक संपदा
भारत
एकस्व / अभिकल्प / व्यापारचिह्न
भौगोलिकउपदर्शन /
कॉपीराइटआरजीएनआईआईपीएम

INTELLECTUAL PROPERTY
INDIA
Patents / Designs / Trade Marks
Geographical Indications / Copyright
RGNIIPM

भारत सरकार
GOVERNMENT OF INDIA
कार्यालय महानियंत्रक एकस्व, अभिकल्प औरव्यापार चिह्न
Office of The Controller General
Patents, Designs & Trade Marks
वाणिज्य और उद्योग मंत्रालय
Ministry of Commerce & Industry
उद्योग संवर्धन और आंतरिक व्यापार विभाग
Department for Promotion of Industry and Internal Trade

बौद्धिक संपदा भवन
BOUDDHIK SAMPADA BHAWAN
प्लॉट न 32 / Plot No. 32
सैक्टर 14 / Sector 14
द्वारका / Dwarka
भारत / India
दूरभाष / Tel: +911125300205
ई-मेल / E-Mail : cgoffice.in@nic.in
वेबसाइट / Website: www.ipindia.gov.in

संख्या/No. CGPDTM-11018(11)/1/2022-CGPO/2317 दिनांक/Date: 09.01.2026

OFFICE ORDER

On the recommendations of the Placement Committee for Transfer in O/o CGPDTM, the Competent Authority has approved the transfer & posting of **Shri Chiranjit Sarkar, Assistant Controller of Patents and Designs** at new location in public interest in the same capacity with immediate effect.

Present Location of Posting	New Location of Posting
Kolkata	Mumbai

2. **Shri Chiranjit Sarkar** will report to Head of Office of **Mumbai** to work in the Examination group of officer's discipline.
3. **Shri Chiranjit Sarkar** is eligible for TA/DA and other benefits attached to this transfer in public interest.
4. This is issued with the approval of the Controller General of Patents, Designs, Trade Marks, Geographical Indications and Copyright.

(Vickey Kumar)
Director
Administration & Establishment
O/o CGPDTM

Copy to:

1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM Nagpur, Trade Marks Registry Ahmedabad.
2. IT Office, Delhi – for necessary changes in the official profile of the said officer and to upload the order on official website.
3. Pay & Accounts Officer PDTM, Mumbai.
4. Personal file of the above-mentioned officer.
5. Hindi version follows.
6. Guard

बौद्धिक संपदा
भारत
एकस्व / अभिकल्प / व्यापारचिह्न
भौगोलिकउपदर्शन /
कॉपीराइटआरजीएनआईआईपीएम

INTELLECTUAL PROPERTY
INDIA
Patents / Designs / Trade Marks
Geographical Indications / Copyright
RGNIIPM

भारत सरकार
GOVERNMENT OF INDIA
कार्यालय महानियंत्रक एकस्व, अभिकल्प औरव्यापार चिह्न
Office of The Controller General
Patents, Designs & Trade Marks
वाणिज्य और उद्योग मंत्रालय
Ministry of Commerce & Industry
उद्योग संवर्धन और आंतरिक व्यापार विभाग
Department for Promotion of Industry and Internal Trade

बौद्धिक संपदा भवन
BOUDDHIK SAMPADA BHAWAN
प्लॉट न 32 / Plot No. 32
सैक्टर 14 / Sector 14
द्वारका / Dwarka
भारत / India
दूरभाष / Tel: +911125300205
ई-मेल / E-Mail : cgoffice.in@nic.in
वेबसाइट / Website: www.ipindia.gov.in

संख्या/No. CGPDTM-11018(11)/1/2022-CGPO/ 2318 दिनांक/Date: 09.01.2026

OFFICE ORDER

On the recommendations of the Placement Committee for Transfer in O/o CGPDTM, the Competent Authority has approved the transfer & posting of **Dr. Srikanta Karmakar, Assistant Controller of Patents and Designs** at new location in public interest in the same capacity with immediate effect.

Present Location of Posting	New Location of Posting
Kolkata	Mumbai

2. **Dr. Srikanta Karmakar** will report to Head of Office of **Mumbai** to work in the Examination group of officer's discipline.
3. **Dr. Srikanta Karmakar** is eligible for TA/DA and other benefits attached to this transfer in public interest.
4. This is issued with the approval of the Controller General of Patents, Designs, Trade Marks, Geographical Indications and Copyright.

(Vickey Kumar)
Director
Administration & Establishment
O/o CGPDTM

Copy to:
1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM Nagpur, Trade Marks Registry Ahmedabad.
2. IT Office, Delhi – for necessary changes in the official profile of the said officer and to upload the order on official website.
3. Pay & Accounts Officer PDTM, Mumbai.
4. Personal file of the above-mentioned officer.
5. Hindi version follows.
6. Guard

बौद्धिक संपदा
भारत
एकस्व / अभिकल्प / व्यापारचिह्न
भौगोलिकउपदर्शन /
कॉपीराइटआरजीएनआईआईपीएम

INTELLECTUAL PROPERTY
INDIA
Patents / Designs / Trade Marks
Geographical Indications / Copyright
RGNIIPM

भारत सरकार
GOVERNMENT OF INDIA
कार्यालय महानियंत्रक एकस्व, अभिकल्प औरव्यापार चिह्न
Office of The Controller General
Patents, Designs & Trade Marks
वाणिज्य और उद्योग मंत्रालय
Ministry of Commerce & Industry
उद्योग संवर्धन और आंतरिक व्यापार विभाग
Department for Promotion of Industry and Internal Trade

बौद्धिक संपदा भवन
BOUDDHIK SAMPADA BHAWAN
प्लॉट न 32 / Plot No. 32
सैक्टर 14 / Sector 14
द्वारका / Dwarka
भारत / India
दूरभाष / Tel: +911125300205
ई-मेल / E-Mail : cgoffice.in@nic.in
वेबसाइट / Website: www.ipindia.gov.in

संख्या/No. CGPDTM-11018(11)/1/2022-CGPO/ 2319 दिनांक/Date: 09.01.2026

OFFICE ORDER

On the recommendations of the Placement Committee for Transfer in O/o CGPDTM, the Competent Authority has approved the transfer & posting of **Shri Masthan Vali Nama, Assistant Controller of Patents and Designs** at new location in public interest in the same capacity with immediate effect.

Present Location of Posting	New Location of Posting
Chennai	Delhi

2. **Shri Masthan Vali Nama** will report to Head of Office of **Delhi** to work in the Examination group of officer's discipline.

3. **Shri Masthan Vali Nama** is eligible for TA/DA and other benefits attached to this transfer in public interest.

4. This is issued with the approval of the Controller General of Patents, Designs, Trade Marks, Geographical Indications and Copyright.

(Vickey Kumar)
Director
Administration & Establishment
O/o CGPDTM

Copy to:

1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM Nagpur, Trade Marks Registry Ahmedabad.
2. IT Office, Delhi – for necessary changes in the official profile of the said officer and to upload the order on official website.
3. Pay & Accounts Officer PDTM, Mumbai.
4. Personal file of the above-mentioned officer.
5. Hindi version follows.
6. Guard

बौद्धिक संपदा
भारत
एकस्व / अभिकल्प / व्यापारचिह्न
भौगोलिकउपदर्शन /
कॉपीराइटआरजीएनआईआईपीएम

INTELLECTUAL PROPERTY
INDIA
Patents / Designs / Trade Marks
Geographical Indications / Copyright
RGNIIPM

भारत सरकार
GOVERNMENT OF INDIA
कार्यालय महानियंत्रक एकस्व, अभिकल्प औरव्यापार चिह्न
Office of The Controller General
Patents, Designs & Trade Marks
वाणिज्य और उद्योग मंत्रालय
Ministry of Commerce & Industry
उद्योग संवर्धन और आंतरिक व्यापार विभाग
Department for Promotion of Industry and Internal Trade

बौद्धिक संपदा भवन
BOUDDHIK SAMPADA BHAWAN
प्लॉट न 32 / Plot No. 32
सैक्टर 14 / Sector 14
द्वारका / Dwarka
भारत / India
दूरभाष / Tel: +911125300205
ई-मेल / E-Mail : cgoffice.in@nic.in
वेबसाइट / Website: www.ipindia.gov.in

संख्या/No. CGPDTM-11018(11)/1/2022-CGPO/ 2320 दिनांक/Date: 09.01.2026

OFFICE ORDER

On the recommendations of the Placement Committee for Transfer in O/o CGPDTM, the Competent Authority has approved the transfer & posting of **Shri Raj Kumar, Assistant Controller of Patents and Designs** at new location in public interest in the same capacity with immediate effect.

Present Location of Posting	New Location of Posting
Delhi	Kolkata

2. **Shri Raj Kumar** will report to Head of Office of **Kolkata** to work in the Examination group of officer's discipline.

3. **Shri Raj Kumar** is eligible for TA/DA and other benefits attached to this transfer in public interest.

4. This is issued with the approval of the Controller General of Patents, Designs, Trade Marks, Geographical Indications and Copyright.

(Vickey Kumar)
Director
Administration & Establishment
O/o CGPDTM

Copy to:

1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM Nagpur, Trade Marks Registry Ahmedabad.
2. IT Office, Delhi – for necessary changes in the official profile of the said officer and to upload the order on official website.
3. Pay & Accounts Officer PDTM, Mumbai.
4. Personal file of the above-mentioned officer.
5. Hindi version follows.
6. Guard

बौद्धिक संपदा
भारत
एकस्व / अभिकल्प / व्यापारचिह्न
भौगोलिकउपदर्शन /
कॉपीराइटआरजीएनआईआईपीएम

INTELLECTUAL PROPERTY
INDIA
Patents / Designs / Trade Marks
Geographical Indications / Copyright
RGNIIPM

भारत सरकार
GOVERNMENT OF INDIA
कार्यालय महानियंत्रक एकस्व, अभिकल्प औरव्यापार चिह्न
Office of The Controller General
Patents, Designs & Trade Marks
वाणिज्य और उद्योग मंत्रालय
Ministry of Commerce & Industry
उद्योग संवर्धन और आंतरिक व्यापार विभाग
Department for Promotion of Industry and Internal Trade

बौद्धिक संपदा भवन
BOUDDHIK SAMPADA BHAWAN
प्लॉट न 32 / Plot No. 32
सैक्टर 14 / Sector 14
द्वारका / Dwarka
भारत / India
दूरभाष / Tel: +911125300205
ई-मेल / E-Mail : cgoffice.in@nic.in
वेबसाइट / Website: www.ipindia.gov.in

संख्या/No. CGPDTM-11018(11)/1/2022-CGPO/ 2321 दिनांक/Date: 09.01.2026

OFFICE ORDER

On the recommendations of the Placement Committee for Transfer in O/o CGPDTM, the Competent Authority has approved the transfer & posting of **Shri Goutam Kumar Sahoo, Assistant Controller of Patents and Designs** at new location in public interest in the same capacity with immediate effect.

Present Location of Posting	New Location of Posting
Kolkata	Chennai

2. **Shri Goutam Kumar Sahoo** will report to Head of Office of **Chennai** to work in the Examination group of officer's discipline.
3. **Shri Goutam Kumar Sahoo** is eligible for TA/DA and other benefits attached to this transfer in public interest.
4. This is issued with the approval of the Controller General of Patents, Designs, Trade Marks, Geographical Indications and Copyright.

(Vickey Kumar)
Director
Administration & Establishment
O/o CGPDTM

Copy to:
1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM Nagpur, Trade Marks Registry Ahmedabad.
2. IT Office, Delhi – for necessary changes in the official profile of the said officer and to upload the order on official website.
3. Pay & Accounts Officer PDTM, Mumbai.
4. Personal file of the above-mentioned officer.
5. Hindi version follows.
6. Guard

बौद्धिक संपदा
भारत
एकस्व / अभिकल्प / व्यापारचिह्न
भौगोलिकउपदर्शन /
कॉपीराइटआरजीएनआईआईपीएम

INTELLECTUAL PROPERTY
INDIA
Patents / Designs / Trade Marks
Geographical Indications / Copyright
RGNIIPM

भारत सरकार
GOVERNMENT OF INDIA
कार्यालय महानियंत्रक एकस्व, अभिकल्प औरव्यापार चिह्न
Office of The Controller General
Patents, Designs & Trade Marks
वाणिज्य और उद्योग मंत्रालय
Ministry of Commerce & Industry
उद्योग संवर्धन और आंतरिक व्यापार विभाग
Department for Promotion of Industry and Internal Trade

बौद्धिक संपदा भवन
BOUDDHIK SAMPADA BHAWAN
प्लॉट न 32 / Plot No. 32
सैक्टर 14 / Sector 14
द्वारका / Dwarka
भारत / India
दूरभाष / Tel: +911125300205
ई-मेल / E-Mail : cgoffice.in@nic.in
वेबसाइट / Website: www.ipindia.gov.in

संख्या/No. CGPDTM-11018(11)/1/2022-CGPO/2322 दिनांक/Date: 09.01.2026

OFFICE ORDER

On the recommendations of the Placement Committee for Transfer in O/o CGPDTM, the Competent Authority has approved the transfer & posting of **Shri Vikas Gupta, Assistant Controller of Patents and Designs** at new location in public interest in the same capacity with immediate effect.

Present Location of Posting	New Location of Posting
Delhi	Mumbai

2. **Shri Vikas Gupta** will report to Head of Office of **Mumbai** to work in the Examination group of officer's discipline.
3. **Shri Vikas Gupta** is eligible for TA/DA and other benefits attached to this transfer in public interest.
4. This is issued with the approval of the Controller General of Patents, Designs, Trade Marks, Geographical Indications and Copyright.

(Vickey Kumar)
Director
Administration & Establishment
O/o CGPDTM

Copy to:
1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM Nagpur, Trade Marks Registry Ahmedabad.
2. IT Office, Delhi – for necessary changes in the official profile of the said officer and to upload the order on official website.
3. Pay & Accounts Officer PDTM, Mumbai.
4. Personal file of the above-mentioned officer.
5. Hindi version follows.
6. Guard

बौद्धिक संपदा
भारत
एकस्व / अभिकल्प / व्यापारचिह्न
भौगोलिकउपदर्शन /
कॉपीराइटआरजीएनआईआईपीएम

INTELLECTUAL PROPERTY
INDIA
Patents / Designs / Trade Marks
Geographical Indications / Copyright
RGNIIPM

भारत सरकार
GOVERNMENT OF INDIA
कार्यालय महानियंत्रक एकस्व, अभिकल्प औरव्यापार चिह्न
Office of The Controller General
Patents, Designs & Trade Marks
वाणिज्य और उद्योग मंत्रालय
Ministry of Commerce & Industry
उद्योग संवर्धन और आंतरिक व्यापार विभाग
Department for Promotion of Industry and Internal Trade

बौद्धिक संपदा भवन
BOUDDHIK SAMPADA BHAWAN
प्लॉट न 32 / Plot No. 32
सैक्टर 14 / Sector 14
द्वारका / Dwarka
भारत / India
दूरभाष / Tel: +911125300205
ई-मेल / E-Mail : cgoffice.in@nic.in
वेबसाइट / Website: www.ipindia.gov.in

संख्या/No. CGPDTM-11018(11)/1/2022-CGPO/2323 दिनांक/Date: 09.01.2026

OFFICE ORDER

On the recommendations of the Placement Committee for Transfer in O/o CGPDTM, the Competent Authority has approved the transfer & posting of **Dr. Rajesh Pradhan, Assistant Controller of Patents and Designs** at new location in public interest in the same capacity with immediate effect.

Present Location of Posting	New Location of Posting
Kolkata	Chennai

2. **Dr. Rajesh Pradhan** will report to Head of Office of **Chennai** to work in the Examination group of officer's discipline.
3. **Dr. Rajesh Pradhan** is eligible for TA/DA and other benefits attached to this transfer in public interest.
4. This is issued with the approval of the Controller General of Patents, Designs, Trade Marks, Geographical Indications and Copyright.

(Vickey Kumar)
Director
Administration & Establishment
O/o CGPDTM

Copy to:

1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM Nagpur, Trade Marks Registry Ahmedabad.
2. IT Office, Delhi – for necessary changes in the official profile of the said officer and to upload the order on official website.
3. Pay & Accounts Officer PDTM, Mumbai.
4. Personal file of the above-mentioned officer.
5. Hindi version follows.
6. Guard

बौद्धिक संपदा
भारत
एकस्व / अभिकल्प / व्यापारचिह्न
भौगोलिकउपदर्शन /
कॉपीराइटआरजीएनआईआईपीएम

INTELLECTUAL PROPERTY
INDIA
Patents / Designs / Trade Marks
Geographical Indications / Copyright
RGNIIPM

भारत सरकार
GOVERNMENT OF INDIA
कार्यालय महानियंत्रक एकस्व, अभिकल्प औरव्यापार चिह्न
Office of The Controller General
Patents, Designs & Trade Marks
वाणिज्य और उद्योग मंत्रालय
Ministry of Commerce & Industry
उद्योग संवर्धन और आंतरिक व्यापार विभाग
Department for Promotion of Industry and Internal Trade

बौद्धिक संपदा भवन
BOUDDHIK SAMPADA BHAWAN
प्लॉट न 32 / Plot No. 32
सैक्टर 14 / Sector 14
द्वारका / Dwarka
भारत / India
दूरभाष / Tel: +911125300205
ई-मेल / E-Mail : cgoffice.in@nic.in
वेबसाइट / Website: www.ipindia.gov.in

संख्या/No. CGPDTM-11018(11)/1/2022-CGPO/2324 दिनांक/Date: 09.01.2026

OFFICE ORDER

On the recommendations of the Placement Committee for Transfer in O/o CGPDTM, the Competent Authority has approved the transfer & posting of **Shri Roopak Jain, Assistant Controller of Patents and Designs** at new location in public interest in the same capacity with immediate effect.

Present Location of Posting	New Location of Posting
Delhi	Kolkata

2. **Shri Roopak Jain** will report to Head of Office of **Kolkata** to work in the Examination group of officer's discipline.

3. **Shri Roopak Jain** is eligible for TA/DA and other benefits attached to this transfer in public interest.

4. This is issued with the approval of the Controller General of Patents, Designs, Trade Marks, Geographical Indications and Copyright.

(Vickey Kumar)
Director
Administration & Establishment
O/o CGPDTM

Copy to:

1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM Nagpur, Trade Marks Registry Ahmedabad.
2. IT Office, Delhi – for necessary changes in the official profile of the said officer and to upload the order on official website.
3. Pay & Accounts Officer PDTM, Mumbai.
4. Personal file of the above-mentioned officer.
5. Hindi version follows.
6. Guard

बौद्धिक संपदा
भारत
एकस्व / अभिकल्प / व्यापारचिह्न
भौगोलिकउपदर्शन /
कॉपीराइटआरजीएनआईआईपीएम

INTELLECTUAL PROPERTY
INDIA
Patents / Designs / Trade Marks
Geographical Indications / Copyright
RGNIIPM

भारत सरकार
GOVERNMENT OF INDIA
कार्यालय महानियंत्रक एकस्व, अभिकल्प औरव्यापार चिह्न
Office of The Controller General
Patents, Designs & Trade Marks
वाणिज्य और उद्योग मंत्रालय
Ministry of Commerce & Industry
उद्योग संवर्धन और आंतरिक व्यापार विभाग
Department for Promotion of Industry and Internal Trade

बौद्धिक संपदा भवन
BOUDDHIK SAMPADA BHAWAN
प्लॉट न 32 / Plot No. 32
सैक्टर 14 / Sector 14
द्वारका / Dwarka
भारत / India
दूरभाष / Tel: +911125300205
ई-मेल / E-Mail : cgoffice.in@nic.in
वेबसाइट / Website: www.ipindia.gov.in

संख्या/No. CGPDTM-11018(11)/1/2022-CGPO/ 2325 दिनांक/Date: 09.01.2026

OFFICE ORDER

On the recommendations of the Placement Committee for Transfer in O/o CGPDTM, the Competent Authority has approved the transfer & posting of **Shri D. Anjaiah Nayak, Assistant Controller of Patents and Designs** at new location in public interest in the same capacity with immediate effect.

Present Location of Posting	New Location of Posting
Mumbai	Kolkata

2. **Shri D. Anjaiah Nayak** will report to Head of Office of **Kolkata** to work in the Examination group of officer's discipline.
3. **Shri D. Anjaiah Nayak** is eligible for TA/DA and other benefits attached to this transfer in public interest.
4. This is issued with the approval of the Controller General of Patents, Designs, Trade Marks, Geographical Indications and Copyright.

(Vickey Kumar)
Director
Administration & Establishment
O/o CGPDTM

Copy to:
1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM Nagpur, Trade Marks Registry Ahmedabad.
2. IT Office, Delhi – for necessary changes in the official profile of the said officer and to upload the order on official website.
3. Pay & Accounts Officer PDTM, Mumbai.
4. Personal file of the above-mentioned officer.
5. Hindi version follows.
6. Guard

बौद्धिक संपदा
भारत
एकस्व / अभिकल्प / व्यापारचिह्न
भौगोलिकउपदर्शन /
कॉपीराइटआरजीएनआईआईपीएम

INTELLECTUAL PROPERTY
INDIA
Patents / Designs / Trade Marks
Geographical Indications / Copyright
RGNIIPM

भारत सरकार
GOVERNMENT OF INDIA
कार्यालय महानियंत्रक एकस्व, अभिकल्प औरव्यापार चिह्न
Office of The Controller General
Patents, Designs & Trade Marks
वाणिज्य और उद्योग मंत्रालय
Ministry of Commerce & Industry
उद्योग संवर्धन और आंतरिक व्यापार विभाग
Department for Promotion of Industry and Internal Trade

बौद्धिक संपदा भवन
BOUDDHIK SAMPADA BHAWAN
प्लॉट न 32 / Plot No. 32
सैक्टर 14 / Sector 14
द्वारका / Dwarka
भारत / India
दूरभाष / Tel: +911125300205
ई-मेल / E-Mail : cgoffice.in@nic.in
वेबसाइट / Website: www.ipindia.gov.in

संख्या/No. CGPDTM-11018(11)/1/2022-CGPO/ 2326 दिनांक/Date: 09.01.2026

OFFICE ORDER

On the recommendations of the Placement Committee for Transfer in O/o CGPDTM, the Competent Authority has approved the transfer & posting of **Ms. Aiswarya P.N., Assistant Controller of Patents and Designs** at new location in public interest in the same capacity with immediate effect.

Present Location of Posting	New Location of Posting
Chennai	Mumbai

2. **Ms. Aiswarya P.N.** will report to Head of Office of **Mumbai** to work in the Examination group of officer's discipline.

3. **Ms. Aiswarya P.N.** is eligible for TA/DA and other benefits attached to this transfer in public interest.

4. This is issued with the approval of the Controller General of Patents, Designs, Trade Marks, Geographical Indications and Copyright.

(Vickey Kumar)
Director
Administration & Establishment
O/o CGPDTM

Copy to:

1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM Nagpur, Trade Marks Registry Ahmedabad.
2. IT Office, Delhi – for necessary changes in the official profile of the said officer and to upload the order on official website.
3. Pay & Accounts Officer PDTM, Mumbai.
4. Personal file of the above-mentioned officer.
5. Hindi version follows.
6. Guard

बौद्धिक संपदा
भारत
एकस्व / अभिकल्प / व्यापारचिह्न
भौगोलिकउपदर्शन /
कॉपीराइटआरजीएनआईआईपीएम

INTELLECTUAL PROPERTY
INDIA
Patents / Designs / Trade Marks
Geographical Indications / Copyright
RGNIIPM

भारत सरकार
GOVERNMENT OF INDIA
कार्यालय महानियंत्रक एकस्व, अभिकल्प औरव्यापार चिह्न
Office of The Controller General
Patents, Designs & Trade Marks
वाणिज्य और उद्योग मंत्रालय
Ministry of Commerce & Industry
उद्योग संवर्धन और आंतरिक व्यापार विभाग
Department for Promotion of Industry and Internal Trade

बौद्धिक संपदा भवन
BOUDDHIK SAMPADA BHAWAN
प्लॉट न 32 / Plot No. 32
सैक्टर 14 / Sector 14
द्वारका / Dwarka
भारत / India
दूरभाष / Tel: +911125300205
ई-मेल / E-Mail : cgoffice.in@nic.in
वेबसाइट / Website: www.ipindia.gov.in

संख्या/No. CGPDTM-11018(11)/1/2022-CGPO/ 2327 दिनांक/Date: 09.01.2026

OFFICE ORDER

On the recommendations of the Placement Committee for Transfer in O/o CGPDTM, the Competent Authority has approved the transfer & posting of **Shri Vinod Prakash Vasava, Assistant Controller of Patents and Designs** at new location in public interest in the same capacity with immediate effect.

Present Location of Posting	New Location of Posting
Delhi	Mumbai

2. **Shri Vinod Prakash Vasava** will report to Head of Office of **Mumbai** to work in the Examination group of officer's discipline.
3. **Shri Vinod Prakash Vasava** is eligible for TA/DA and other benefits attached to this transfer in public interest.
4. This is issued with the approval of the Controller General of Patents, Designs, Trade Marks, Geographical Indications and Copyright.

(Vickey Kumar)
Director
Administration & Establishment
O/o CGPDTM

Copy to:
1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM Nagpur, Trade Marks Registry Ahmedabad.
2. IT Office, Delhi – for necessary changes in the official profile of the said officer and to upload the order on official website.
3. Pay & Accounts Officer PDTM, Mumbai.
4. Personal file of the above-mentioned officer.
5. Hindi version follows.
6. Guard

बौद्धिक संपदा
भारत
एकस्व / अभिकल्प / व्यापारचिह्न
भौगोलिकउपदर्शन /
कॉपीराइटआरजीएनआईआईपीएम

INTELLECTUAL PROPERTY
INDIA
Patents / Designs / Trade Marks
Geographical Indications / Copyright
RGNIIPM

भारत सरकार
GOVERNMENT OF INDIA
कार्यालय महानियंत्रक एकस्व, अभिकल्प औरव्यापार चिह्न
Office of The Controller General
Patents, Designs & Trade Marks
वाणिज्य और उद्योग मंत्रालय
Ministry of Commerce & Industry
उद्योग संवर्धन और आंतरिक व्यापार विभाग
Department for Promotion of Industry and Internal Trade

बौद्धिक संपदा भवन
BOUDDHIK SAMPADA BHAWAN
प्लॉट न 32 / Plot No. 32
सैक्टर 14 / Sector 14
द्वारका / Dwarka
भारत / India
दूरभाष / Tel: +911125300205
ई-मेल / E-Mail : cgoffice.in@nic.in
वेबसाइट / Website: www.ipindia.gov.in

संख्या/No. CGPDTM-11018(11)/1/2022-CGPO/ 2328 दिनांक/Date: 09.01.2026

OFFICE ORDER

On the recommendations of the Placement Committee for Transfer in O/o CGPDTM, the Competent Authority has approved the transfer & posting of **Shri Ashlesh Maurya, Assistant Controller of Patents and Designs** at new location in public interest in the same capacity with immediate effect.

Present Location of Posting	New Location of Posting
Delhi	Mumbai

2. **Shri Ashlesh Maurya** will report to Head of Office of **Mumbai** to work in the Examination group of officer's discipline.

3. **Shri Ashlesh Maurya** is eligible for TA/DA and other benefits attached to this transfer in public interest.

4. This is issued with the approval of the Controller General of Patents, Designs, Trade Marks, Geographical Indications and Copyright.

(Vickey Kumar)
Director
Administration & Establishment
O/o CGPDTM

Copy to:

1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM Nagpur, Trade Marks Registry Ahmedabad.
2. IT Office, Delhi – for necessary changes in the official profile of the said officer and to upload the order on official website.
3. Pay & Accounts Officer PDTM, Mumbai.
4. Personal file of the above-mentioned officer.
5. Hindi version follows.
6. Guard

बौद्धिक संपदा
भारत
एकस्व / अभिकल्प / व्यापारचिह्न
भौगोलिकउपदर्शन /
कॉपीराइटआरजीएनआईआईपीएम

INTELLECTUAL PROPERTY
INDIA
Patents / Designs / Trade Marks
Geographical Indications / Copyright
RGNIIPM

भारत सरकार
GOVERNMENT OF INDIA
कार्यालय महानियंत्रक एकस्व, अभिकल्प औरव्यापार चिह्न
Office of The Controller General
Patents, Designs & Trade Marks
वाणिज्य और उद्योग मंत्रालय
Ministry of Commerce & Industry
उद्योग संवर्धन और आंतरिक व्यापार विभाग
Department for Promotion of Industry and Internal Trade

बौद्धिक संपदा भवन
BOUDDHIK SAMPADA BHAWAN
प्लॉट न 32 / Plot No. 32
सैक्टर 14 / Sector 14
द्वारका / Dwarka
भारत / India
दूरभाष / Tel: +911125300205
ई-मेल / E-Mail : cgoffice.in@nic.in
वेबसाइट / Website: www.ipindia.gov.in

संख्या/No. CGPDTM-11018(11)/1/2022-CGPO/ 2329 दिनांक/Date: 09.01.2026

OFFICE ORDER

On the recommendations of the Placement Committee for Transfer in O/o CGPDTM, the Competent Authority has approved the transfer & posting of **Shri Pankaj Patel, Assistant Controller of Patents and Designs** at new location in public interest in the same capacity with immediate effect.

Present Location of Posting	New Location of Posting
Kolkata	Mumbai

2. **Shri Pankaj Patel** will report to Head of Office of **Mumbai** to work in the Examination group of officer's discipline.
3. **Shri Pankaj Patel** is eligible for TA/DA and other benefits attached to this transfer in public interest.
4. This is issued with the approval of the Controller General of Patents, Designs, Trade Marks, Geographical Indications and Copyright.

(Vickey Kumar)
Director
Administration & Establishment
O/o CGPDTM

Copy to:

1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM Nagpur, Trade Marks Registry Ahmedabad.
2. IT Office, Delhi – for necessary changes in the official profile of the said officer and to upload the order on official website.
3. Pay & Accounts Officer PDTM, Mumbai.
4. Personal file of the above-mentioned officer.
5. Hindi version follows.
6. Guard

बौद्धिक संपदा
भारत
एकस्व / अभिकल्प / व्यापारचिह्न
भौगोलिकउपदर्शन /
कॉपीराइटआरजीएनआईआईपीएम

INTELLECTUAL PROPERTY
INDIA
Patents / Designs / Trade Marks
Geographical Indications / Copyright
RGNIIPM

भारत सरकार
GOVERNMENT OF INDIA
कार्यालय महानियंत्रक एकस्व, अभिकल्प औरव्यापार चिह्न
Office of The Controller General
Patents, Designs & Trade Marks
वाणिज्य और उद्योग मंत्रालय
Ministry of Commerce & Industry
उद्योग संवर्धन और आंतरिक व्यापार विभाग
Department for Promotion of Industry and Internal Trade

बौद्धिक संपदा भवन
BOUDDHIK SAMPADA BHAWAN
प्लॉट न 32 / Plot No. 32
सैक्टर 14 / Sector 14
द्वारका / Dwarka
भारत / India
दूरभाष / Tel: +911125300205
ई-मेल / E-Mail : cgoffice.in@nic.in
वेबसाइट / Website: www.ipindia.gov.in

संख्या/No. CGPDTM-11018(11)/1/2022-CGPO/ 2330 दिनांक/Date: 09.01.2026

OFFICE ORDER

On the recommendations of the Placement Committee for Transfer in O/o CGPDTM, the Competent Authority has approved the transfer & posting of **Shri Rajesh Patel, Assistant Controller of Patents and Designs** at new location in public interest in the same capacity with immediate effect.

Present Location of Posting	New Location of Posting
Delhi	Mumbai

2. **Shri Rajesh Patel** will report to Head of Office of **Mumbai** to work in the Examination group of officer's discipline.

3. **Shri Rajesh Patel** is eligible for TA/DA and other benefits attached to this transfer in public interest.

4. This is issued with the approval of the Controller General of Patents, Designs, Trade Marks, Geographical Indications and Copyright.

(Vickey Kumar)
Director
Administration & Establishment
O/o CGPDTM

Copy to:

1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM Nagpur, Trade Marks Registry Ahmedabad.
2. IT Office, Delhi – for necessary changes in the official profile of the said officer and to upload the order on official website.
3. Pay & Accounts Officer PDTM, Mumbai.
4. Personal file of the above-mentioned officer.
5. Hindi version follows.
6. Guard

बौद्धिक संपदा
भारत
एकस्व / अभिकल्प / व्यापारचिह्न
भौगोलिकउपदर्शन /
कॉपीराइटआरजीएनआईआईपीएम

INTELLECTUAL PROPERTY
INDIA
Patents / Designs / Trade Marks
Geographical Indications / Copyright
RGNIIPM

भारत सरकार
GOVERNMENT OF INDIA
कार्यालय महानियंत्रक एकस्व, अभिकल्प औरव्यापार चिह्न
Office of The Controller General
Patents, Designs & Trade Marks
वाणिज्य और उद्योग मंत्रालय
Ministry of Commerce & Industry
उद्योग संवर्धन और आंतरिक व्यापार विभाग
Department for Promotion of Industry and Internal Trade

बौद्धिक संपदा भवन
BOUDDHIK SAMPADA BHAWAN
प्लॉट न 32 / Plot No. 32
सैक्टर 14 / Sector 14
द्वारका / Dwarka
भारत / India
दूरभाष / Tel: +911125300205
ई-मेल / E-Mail : cgoffice.in@nic.in
वेबसाइट / Website: www.ipindia.gov.in

संख्या/No. CGPDTM-11018(11)/1/2022-CGPO/2331 दिनांक/Date: 09.01.2026

OFFICE ORDER

On the recommendations of the Placement Committee for Transfer in O/o CGPDTM, the Competent Authority has approved the transfer & posting of **Shri Rakesh, Assistant Controller of Patents and Designs** at new location in public interest in the same capacity with immediate effect.

Present Location of Posting	New Location of Posting
Delhi	Mumbai

2. **Shri Rakesh** will report to Head of Office of **Mumbai** to work in the Examination group of officer's discipline.
3. **Shri Rakesh** is eligible for TA/DA and other benefits attached to this transfer in public interest.
4. This is issued with the approval of the Controller General of Patents, Designs, Trade Marks, Geographical Indications and Copyright.

(Vickey Kumar)
Director
Administration & Establishment
O/o CGPDTM

Copy to:

1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM Nagpur, Trade Marks Registry Ahmedabad.
2. IT Office, Delhi – for necessary changes in the official profile of the said officer and to upload the order on official website.
3. Pay & Accounts Officer PDTM, Mumbai.
4. Personal file of the above-mentioned officer.
5. Hindi version follows.
6. Guard

बौद्धिक संपदा
भारत
एकस्व / अभिकल्प / व्यापारचिह्न
भौगोलिकउपदर्शन /
कॉपीराइटआरजीएनआईआईपीएम

INTELLECTUAL PROPERTY
INDIA
Patents / Designs / Trade Marks
Geographical Indications / Copyright
RGNIIPM

भारत सरकार
GOVERNMENT OF INDIA
कार्यालय महानियंत्रक एकस्व, अभिकल्प औरव्यापार चिह्न
Office of The Controller General
Patents, Designs & Trade Marks
वाणिज्य और उद्योग मंत्रालय
Ministry of Commerce & Industry
उद्योग संवर्धन और आंतरिक व्यापार विभाग
Department for Promotion of Industry and Internal Trade

बौद्धिक संपदा भवन
BOUDDHIK SAMPADA BHAWAN
प्लॉट न 32 / Plot No. 32
सैक्टर 14 / Sector 14
द्वारका / Dwarka
भारत / India
दूरभाष / Tel: +911125300205
ई-मेल / E-Mail : cgoffice.in@nic.in
वेबसाइट / Website: www.ipindia.gov.in

संख्या/No. CGPDTM-11018(11)/1/2022-CGPO/ 2332 दिनांक/Date: 09.01.2026

OFFICE ORDER

On the recommendations of the Placement Committee for Transfer in O/o CGPDTM, the Competent Authority has approved the transfer & posting of **Shri Anjaneyulu Reddi, Assistant Controller of Patents and Designs** at new location in public interest in the same capacity with immediate effect.

Present Location of Posting	New Location of Posting
Chennai	Mumbai

2. **Shri Anjaneyulu Reddi** will report to Head of Office of **Mumbai** to work in the Examination group of officer's discipline.

3. **Shri Anjaneyulu Reddi** is eligible for TA/DA and other benefits attached to this transfer in public interest.

4. This is issued with the approval of the Controller General of Patents, Designs, Trade Marks, Geographical Indications and Copyright.

(Vickey Kumar)
Director
Administration & Establishment
O/o CGPDTM

Copy to:

1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM Nagpur, Trade Marks Registry Ahmedabad.
2. IT Office, Delhi – for necessary changes in the official profile of the said officer and to upload the order on official website.
3. Pay & Accounts Officer PDTM, Mumbai.
4. Personal file of the above-mentioned officer.
5. Hindi version follows.
6. Guard

बौद्धिक संपदा
भारत
एकस्व / अभिकल्प / व्यापारचिह्न
भौगोलिकउपदर्शन /
कॉपीराइटआरजीएनआईआईपीएम

INTELLECTUAL PROPERTY
INDIA
Patents / Designs / Trade Marks
Geographical Indications / Copyright
RGNIIPM

भारत सरकार
GOVERNMENT OF INDIA
कार्यालय महानियंत्रक एकस्व, अभिकल्प औरव्यापार चिह्न
Office of The Controller General
Patents, Designs & Trade Marks
वाणिज्य और उद्योग मंत्रालय
Ministry of Commerce & Industry
उद्योग संवर्धन और आंतरिक व्यापार विभाग
Department for Promotion of Industry and Internal Trade

बौद्धिक संपदा भवन
BOUDDHIK SAMPADA BHAWAN
प्लॉट न 32 / Plot No. 32
सैक्टर 14 / Sector 14
द्वारका / Dwarka
भारत / India
दूरभाष / Tel: +911125300205
ई-मेल / E-Mail : cgoffice.in@nic.in
वेबसाइट / Website: www.ipindia.gov.in

संख्या/No. CGPDTM-11018(11)/1/2022-CGPO/ 2333 दिनांक/Date: 09.01.2026

OFFICE ORDER

On the recommendations of the Placement Committee for Transfer in O/o CGPDTM, the Competent Authority has approved the transfer & posting of **Shri Ramamuni Bommineni, Assistant Controller of Patents and Designs** at new location in public interest in the same capacity with immediate effect.

Present Location of Posting	New Location of Posting
Chennai	Mumbai

2. **Shri Ramamuni Bommineni** will report to Head of Office of **Mumbai** to work in the Examination group of officer's discipline.
3. **Shri Ramamuni Bommineni** is eligible for TA/DA and other benefits attached to this transfer in public interest.
4. This is issued with the approval of the Controller General of Patents, Designs, Trade Marks, Geographical Indications and Copyright.

(Vickey Kumar)
Director
Administration & Establishment
O/o CGPDTM

Copy to:

1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM Nagpur, Trade Marks Registry Ahmedabad.
2. IT Office, Delhi – for necessary changes in the official profile of the said officer and to upload the order on official website.
3. Pay & Accounts Officer PDTM, Mumbai.
4. Personal file of the above-mentioned officer.
5. Hindi version follows.
6. Guard

बौद्धिक संपदा
भारत
एकस्व / अभिकल्प / व्यापारचिह्न
भौगोलिकउपदर्शन /
कॉपीराइटआरजीएनआईआईपीएम

INTELLECTUAL PROPERTY
INDIA
Patents / Designs / Trade Marks
Geographical Indications / Copyright
RGNIIPM

भारत सरकार
GOVERNMENT OF INDIA
कार्यालय महानियंत्रक एकस्व, अभिकल्प औरव्यापार चिह्न
Office of The Controller General
Patents, Designs & Trade Marks
वाणिज्य और उद्योग मंत्रालय
Ministry of Commerce & Industry
उद्योग संवर्धन और आंतरिक व्यापार विभाग
Department for Promotion of Industry and Internal Trade

बौद्धिक संपदा भवन
BOUDDHIK SAMPADA BHAWAN
प्लॉट न 32 / Plot No. 32
सैक्टर 14 / Sector 14
द्वारका / Dwarka
भारत / India
दूरभाष / Tel: +911125300205
ई-मेल / E-Mail : cgoffice.in@nic.in
वेबसाइट / Website: www.ipindia.gov.in

संख्या/No. CGPDTM-11018(11)/1/2022-CGPO/ 2334 दिनांक/Date: 09.01.2026

OFFICE ORDER

On the recommendations of the Placement Committee for Transfer in O/o CGPDTM, the Competent Authority has approved the transfer & posting of **Shri Pitta Ashok Kr Reddy, Assistant Controller of Patents and Designs** at new location in public interest in the same capacity with immediate effect.

Present Location of Posting	New Location of Posting
Chennai	Kolkata

2. **Shri Pitta Ashok Kr Reddy** will report to Head of Office of **Kolkata** to work in the Examination group of officer's discipline.

3. **Shri Pitta Ashok Kr Reddy** is eligible for TA/DA and other benefits attached to this transfer in public interest.

4. This is issued with the approval of the Controller General of Patents, Designs, Trade Marks, Geographical Indications and Copyright.

(Vickey Kumar)
Director
Administration & Establishment
O/o CGPDTM

Copy to:

1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM Nagpur, Trade Marks Registry Ahmedabad.
2. IT Office, Delhi – for necessary changes in the official profile of the said officer and to upload the order on official website.
3. Pay & Accounts Officer PDTM, Mumbai.
4. Personal file of the above-mentioned officer.
5. Hindi version follows.
6. Guard

बौद्धिक संपदा
भारत
एकस्व / अभिकल्प / व्यापारचिह्न
भौगोलिकउपदर्शन /
कॉपीराइटआरजीएनआईआईपीएम

INTELLECTUAL PROPERTY
INDIA
Patents / Designs / Trade Marks
Geographical Indications / Copyright
RGNIIPM

भारत सरकार
GOVERNMENT OF INDIA
कार्यालय महानियंत्रक एकस्व, अभिकल्प औरव्यापार चिह्न
Office of The Controller General
Patents, Designs & Trade Marks
वाणिज्य और उद्योग मंत्रालय
Ministry of Commerce & Industry
उद्योग संवर्धन और आंतरिक व्यापार विभाग
Department for Promotion of Industry and Internal Trade

बौद्धिक संपदा भवन
BOUDDHIK SAMPADA BHAWAN
प्लॉट न 32 / Plot No. 32
सैक्टर 14 / Sector 14
द्वारका / Dwarka
भारत / India
दूरभाष / Tel: +911125300205
ई-मेल / E-Mail : cgoffice.in@nic.in
वेबसाइट / Website: www.ipindia.gov.in

संख्या/No. CGPDTM-11018(11)/1/2022-CGPO/ 2335 दिनांक/Date: 09.01.2026

OFFICE ORDER

On the recommendations of the Placement Committee for Transfer in O/o CGPDTM, the Competent Authority has approved the transfer & posting of **Ms. Nutishri Lonhare, Assistant Controller of Patents and Designs** at new location in public interest in the same capacity with immediate effect.

Present Location of Posting	New Location of Posting
Delhi	Chennai

2. **Ms. Nutishri Lonhare** will report to Head of Office of **Chennai** to work in the Examination group of officer's discipline.
3. **Ms. Nutishri Lonhare** is eligible for TA/DA and other benefits attached to this transfer in public interest.
4. This is issued with the approval of the Controller General of Patents, Designs, Trade Marks, Geographical Indications and Copyright.

(Vickey Kumar)
Director
Administration & Establishment
O/o CGPDTM

Copy to:
1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM Nagpur, Trade Marks Registry Ahmedabad.
2. IT Office, Delhi – for necessary changes in the official profile of the said officer and to upload the order on official website.
3. Pay & Accounts Officer PDTM, Mumbai.
4. Personal file of the above-mentioned officer.
5. Hindi version follows.
6. Guard

बौद्धिक संपदा
भारत
एकस्व / अभिकल्प / व्यापारचिह्न
भौगोलिकउपदर्शन /
कॉपीराइटआरजीएनआईआईपीएम

INTELLECTUAL PROPERTY
INDIA
Patents / Designs / Trade Marks
Geographical Indications / Copyright
RGNIIPM

भारत सरकार
GOVERNMENT OF INDIA
कार्यालय महानियंत्रक एकस्व, अभिकल्प औरव्यापार चिह्न
Office of The Controller General
Patents, Designs & Trade Marks
वाणिज्य और उद्योग मंत्रालय
Ministry of Commerce & Industry
उद्योग संवर्धन और आंतरिक व्यापार विभाग
Department for Promotion of Industry and Internal Trade

बौद्धिक संपदा भवन
BOUDDHIK SAMPADA BHAWAN
प्लॉट न 32 / Plot No. 32
सैक्टर 14 / Sector 14
द्वारका / Dwarka
भारत / India
दूरभाष / Tel: +911125300205
ई-मेल / E-Mail : cgoffice.in@nic.in
वेबसाइट / Website: www.ipindia.gov.in

संख्या/No. CGPDTM-11018(11)/1/2022-CGPO/ 2336 दिनांक/Date: 09.01.2026

OFFICE ORDER

On the recommendations of the Placement Committee for Transfer in O/o CGPDTM, the Competent Authority has approved the transfer & posting of **Shri Prashant Kumar Gupta, Assistant Controller of Patents and Designs** at new location in public interest in the same capacity with immediate effect.

Present Location of Posting	New Location of Posting
Delhi	Mumbai

2. **Shri Prashant Kumar Gupta** will report to Head of Office of **Mumbai** to work in the Examination group of officer's discipline.

3. **Shri Prashant Kumar Gupta** is eligible for TA/DA and other benefits attached to this transfer in public interest.

4. This is issued with the approval of the Controller General of Patents, Designs, Trade Marks, Geographical Indications and Copyright.

(Vickey Kumar)
Director
Administration & Establishment
O/o CGPDTM

Copy to:

1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM Nagpur, Trade Marks Registry Ahmedabad.
2. IT Office, Delhi – for necessary changes in the official profile of the said officer and to upload the order on official website.
3. Pay & Accounts Officer PDTM, Mumbai.
4. Personal file of the above-mentioned officer.
5. Hindi version follows.
6. Guard

बौद्धिक संपदा
भारत
एकस्व / अभिकल्प / व्यापारचिह्न
भौगोलिकउपदर्शन /
कॉपीराइटआरजीएनआईपीएम

INTELLECTUAL PROPERTY
INDIA
Patents / Designs / Trade Marks
Geographical Indications / Copyright
RGNIIPM

भारत सरकार
GOVERNMENT OF INDIA
कार्यालय महानियंत्रक एकस्व, अभिकल्प औरव्यापार चिह्न
Office of The Controller General
Patents, Designs & Trade Marks
वाणिज्य और उद्योग मंत्रालय
Ministry of Commerce & Industry
उद्योग संवर्धन और आंतरिक व्यापार विभाग
Department for Promotion of Industry and Internal Trade

बौद्धिक संपदा भवन
BOUDDHIK SAMPADA BHAWAN
प्लॉट न 32 / Plot No. 32
सैक्टर 14 / Sector 14
द्वारका / Dwarka
भारत / India
दूरभाष / Tel: +911125300205
ई-मेल / E-Mail : cgoffice.in@nic.in
वेबसाइट / Website: www.ipindia.gov.in

संख्या/No. CGPDTM-11018(11)/1/2022-CGPO/ 2337 दिनांक/Date: 09.01.2026

OFFICE ORDER

On the recommendations of the Placement Committee for Transfer in O/o CGPDTM, the Competent Authority has approved the transfer & posting of **Ms. Preeti Bansal, Assistant Controller of Patents and Designs** at new location in public interest in the same capacity with immediate effect.

Present Location of Posting	New Location of Posting
Delhi	Mumbai

2. **Ms. Preeti Bansal** will report to Head of Office of **Mumbai** to work in the Examination group of officer's discipline.
3. **Ms. Preeti Bansal** is eligible for TA/DA and other benefits attached to this transfer in public interest.
4. This is issued with the approval of the Controller General of Patents, Designs, Trade Marks, Geographical Indications and Copyright.

(Vickey Kumar)
Director
Administration & Establishment
O/o CGPDTM

Copy to:

1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM Nagpur, Trade Marks Registry Ahmedabad.
2. IT Office, Delhi – for necessary changes in the official profile of the said officer and to upload the order on official website.
3. Pay & Accounts Officer PDTM, Mumbai.
4. Personal file of the above-mentioned officer.
5. Hindi version follows.
6. Guard

बौद्धिक संपदा
भारत
एकस्व / अभिकल्प / व्यापारचिह्न
भौगोलिकउपदर्शन /
कॉपीराइटआरजीएनआईआईपीएम

INTELLECTUAL PROPERTY
INDIA
Patents / Designs / Trade Marks
Geographical Indications / Copyright
RGNIIPM

भारत सरकार
GOVERNMENT OF INDIA
कार्यालय महानियंत्रक एकस्व, अभिकल्प औरव्यापार चिह्न
Office of The Controller General
Patents, Designs & Trade Marks
वाणिज्य और उद्योग मंत्रालय
Ministry of Commerce & Industry
उद्योग संवर्धन और आंतरिक व्यापार विभाग
Department for Promotion of Industry and Internal Trade

बौद्धिक संपदा भवन
BOUDDHIK SAMPADA BHAWAN
प्लॉट न 32 / Plot No. 32
सैक्टर 14 / Sector 14
द्वारका / Dwarka
भारत / India
दूरभाष / Tel: +911125300205
ई-मेल / E-Mail : cgoffice.in@nic.in
वेबसाइट / Website: www.ipindia.gov.in

संख्या/No. CGPDTM-11018(11)/1/2022-CGPO/ 2338 दिनांक/Date: 09.01.2026

OFFICE ORDER

On the recommendations of the Placement Committee for Transfer in O/o CGPDTM, the Competent Authority has approved the transfer & posting of **Shri Sudeep Chaurasia, Assistant Controller of Patents and Designs** at new location in public interest in the same capacity with immediate effect.

Present Location of Posting	New Location of Posting
Delhi	Mumbai

2. **Shri Sudeep Chaurasia** will report to Head of Office of **Mumbai** to work in the Examination group of officer's discipline.

3. **Shri Sudeep Chaurasia** is eligible for TA/DA and other benefits attached to this transfer in public interest.

4. This is issued with the approval of the Controller General of Patents, Designs, Trade Marks, Geographical Indications and Copyright.

(Vickey Kumar)
Director
Administration & Establishment
O/o CGPDTM

Copy to:

1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM Nagpur, Trade Marks Registry Ahmedabad.
2. IT Office, Delhi – for necessary changes in the official profile of the said officer and to upload the order on official website.
3. Pay & Accounts Officer PDTM, Mumbai.
4. Personal file of the above-mentioned officer.
5. Hindi version follows.
6. Guard

बौद्धिक संपदा
भारत
एकस्व / अभिकल्प / व्यापारचिह्न
भौगोलिकउपदर्शन /
कॉपीराइटआरजीएनआईआईपीएम

INTELLECTUAL PROPERTY
INDIA
Patents / Designs / Trade Marks
Geographical Indications / Copyright
RGNIIPM

भारत सरकार
GOVERNMENT OF INDIA
कार्यालय महानियंत्रक एकस्व, अभिकल्प औरव्यापार चिह्न
Office of The Controller General
Patents, Designs & Trade Marks
वाणिज्य और उद्योग मंत्रालय
Ministry of Commerce & Industry
उद्योग संवर्धन और आंतरिक व्यापार विभाग
Department for Promotion of Industry and Internal Trade

बौद्धिक संपदा भवन
BOUDDHIK SAMPADA BHAWAN
प्लॉट न 32 / Plot No. 32
सैक्टर 14 / Sector 14
द्वारका / Dwarka
भारत / India
दूरभाष / Tel: +911125300205
ई-मेल / E-Mail : cgoffice.in@nic.in
वेबसाइट / Website: www.ipindia.gov.in

संख्या/No. CGPDTM-11018(11)/1/2022-CGPO/ 2339 दिनांक/Date: 09.01.2026

OFFICE ORDER

On the recommendations of the Placement Committee for Transfer in O/o CGPDTM, the Competent Authority has approved the transfer & posting of **Ms. Suman Verma, Assistant Controller of Patents and Designs** at new location in public interest in the same capacity with immediate effect.

Present Location of Posting	New Location of Posting
Delhi	Kolkata

2. **Ms. Suman Verma** will report to Head of Office of **Kolkata** to work in the Examination group of officer's discipline.
3. **Ms. Suman Verma** is eligible for TA/DA and other benefits attached to this transfer in public interest.
4. This is issued with the approval of the Controller General of Patents, Designs, Trade Marks, Geographical Indications and Copyright.

(Vickey Kumar)
Director
Administration & Establishment
O/o CGPDTM

Copy to:
1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM Nagpur, Trade Marks Registry Ahmedabad.
2. IT Office, Delhi – for necessary changes in the official profile of the said officer and to upload the order on official website.
3. Pay & Accounts Officer PDTM, Mumbai.
4. Personal file of the above-mentioned officer.
5. Hindi version follows.
6. Guard

बौद्धिक संपदा
भारत
एकस्व / अभिकल्प / व्यापारचिह्न
भौगोलिकउपदर्शन /
कॉपीराइटआरजीएनआईआईपीएम

INTELLECTUAL PROPERTY
INDIA
Patents / Designs / Trade Marks
Geographical Indications / Copyright
RGNIIPM

भारत सरकार
GOVERNMENT OF INDIA
कार्यालय महानियंत्रक एकस्व, अभिकल्प औरव्यापार चिह्न
Office of The Controller General
Patents, Designs & Trade Marks
वाणिज्य और उद्योग मंत्रालय
Ministry of Commerce & Industry
उद्योग संवर्धन और आंतरिक व्यापार विभाग
Department for Promotion of Industry and Internal Trade

बौद्धिक संपदा भवन
BOUDDHIK SAMPADA BHAWAN
प्लॉट न 32 / Plot No. 32
सैक्टर 14 / Sector 14
द्वारका / Dwarka
भारत / India
दूरभाष / Tel: +911125300205
ई-मेल / E-Mail : cgoffice.in@nic.in
वेबसाइट / Website: www.ipindia.gov.in

संख्या/No. CGPDTM-11018(11)/1/2022-CGPO/ 2340 दिनांक/Date: 09.01.2026

OFFICE ORDER

On the recommendations of the Placement Committee for Transfer in O/o CGPDTM, the Competent Authority has approved the transfer & posting of **Shri Manish Kumar Yadav, Assistant Controller of Patents and Designs** at new location in public interest in the same capacity with immediate effect.

Present Location of Posting	New Location of Posting
Delhi	Kolkata

2. **Shri Manish Kumar Yadav** will report to Head of Office of **Kolkata** to work in the Examination group of officer's discipline.
3. **Shri Manish Kumar Yadav** is eligible for TA/DA and other benefits attached to this transfer in public interest.
4. This is issued with the approval of the Controller General of Patents, Designs, Trade Marks, Geographical Indications and Copyright.

(Vickey Kumar)
Director
Administration & Establishment
O/o CGPDTM

Copy to:

1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM Nagpur, Trade Marks Registry Ahmedabad.
2. IT Office, Delhi – for necessary changes in the official profile of the said officer and to upload the order on official website.
3. Pay & Accounts Officer PDTM, Mumbai.
4. Personal file of the above-mentioned officer.
5. Hindi version follows.
6. Guard

बौद्धिक संपदा
भारत
एकस्व / अभिकल्प / व्यापारचिह्न
भौगोलिकउपदर्शन /
कॉपीराइटआरजीएनआईआईपीएम

INTELLECTUAL PROPERTY
INDIA
Patents / Designs / Trade Marks
Geographical Indications / Copyright
RGNIIPM

भारत सरकार
GOVERNMENT OF INDIA
कार्यालय महानियंत्रक एकस्व, अभिकल्प औरव्यापार चिह्न
Office of The Controller General
Patents, Designs & Trade Marks
वाणिज्य और उद्योग मंत्रालय
Ministry of Commerce & Industry
उद्योग संवर्धन और आंतरिक व्यापार विभाग
Department for Promotion of Industry and Internal Trade

बौद्धिक संपदा भवन
BOUDDHIK SAMPADA BHAWAN
प्लॉट न 32 / Plot No. 32
सैक्टर 14 / Sector 14
द्वारका / Dwarka
भारत / India
दूरभाष / Tel: +911125300205
ई-मेल / E-Mail : cgoffice.in@nic.in
वेबसाइट / Website: www.ipindia.gov.in

संख्या/No. CGPDTM-11018(11)/1/2022-CGPO/ 2341 दिनांक/Date: 09.01.2026

OFFICE ORDER

On the recommendations of the Placement Committee for Transfer in O/o CGPDTM, the Competent Authority has approved the transfer & posting of **Shri Abhas Kumar Bhoi, Assistant Controller of Patents and Designs** at new location in public interest in the same capacity with immediate effect.

Present Location of Posting	New Location of Posting
Delhi	Chennai

2. **Shri Abhas Kumar Bhoi** will report to Head of Office of **Chennai** to work in the Examination group of officer's discipline.

3. **Shri Abhas Kumar Bhoi** is eligible for TA/DA and other benefits attached to this transfer in public interest.

4. This is issued with the approval of the Controller General of Patents, Designs, Trade Marks, Geographical Indications and Copyright.

(Vickey Kumar)
Director
Administration & Establishment
O/o CGPDTM

Copy to:
1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM Nagpur, Trade Marks Registry Ahmedabad.
2. IT Office, Delhi – for necessary changes in the official profile of the said officer and to upload the order on official website.
3. Pay & Accounts Officer PDTM, Mumbai.
4. Personal file of the above-mentioned officer.
5. Hindi version follows.
6. Guard